

JUTE (LICENSING AND CONTROL) (AMENDMENT) ORDER, 1978 AND NOTIFICATION UNDER INDUSTRIES (DEVELOPMENT AND REGULATION) ACT, 1951

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): I beg to lay on the Table:

(1) A copy of the Jute (Licensing and Control) (Amendment) Order, 1978 (Hindi and English versions) published in Notification No. S.O. 79(E) in Gazette of India dated the 8th February, 1978, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library See No. LT-1728/78].

(2) A copy of Notification No. S.O. 77(E) (Hindi and English versions) published in Gazette of India dated the 7th February, 1978, issued under section 9 of the Industries (Development and Regulation) Act, 1951. [Placed in Library. See No. LT-1729/78].

NOTIFICATIONS UNDER ALL INDIA SERVICES ACT, 1951 AND COMMISSIONS OF INQUIRY (CENTRAL) AMDT RULES, 1977

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): I beg to lay on the Table:—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951:—

(i) The All India Services (Death-cum-Retirement Benefits) Fourth Amendment Rules, 1977, published in Notification No. G.S.R. 1700 in Gazette of India dated the 24th December, 1977.

(ii) The Indian Administrative Service (Pay) Second Amendment Rules, 1978, published in Notification No. G.S.R. No. 5(E) in Gazette of India dated the 4th January, 1978.

(iii) The Indian Administrative Service (Fixation of Cadre Strength) First Amendment Regulation, 1978, published in Notification No. G.S.R. 43 in Gazette of India dated the 14th January, 1978.

(iv) The Indian Administrative Service (Fixation of Cadre Strength) Second Amendment Regulations, 1978, published in Notification No. G.S.R. No. 44 in Gazette of India dated the 14th January, 1978.

(v) The Indian Administrative Service (Pay) First Amendment Rules, 1978, published in Notification No. G.S.R. 45 in Gazette of India dated the 14th January, 1978.

(vi) The Indian Administrative Service (Fixation of Cadre Strength) Third Amendment Regulations, 1978, published in Notification No. G.S.R. 46 in Gazette of India dated the 14th January, 1978.

(vii) The Indian Administrative Service (Pay) Third Amendment Rules, 1978, published in Notification No. G.S.R. 215 in Gazette of India dated the 11th January, 1978.

(viii) The Indian Police Service (Pay) Second Amendment Rules, 1978, published in Notification No. G.S.R. 216 in Gazette of India dated the 11th February, 1978.

(ix) The Indian Police Service (Pay) First Amendment Rules, 1978, published in Notification No. G.S.R. 217 in Gazette of India dated the 11th February, 1978.

(x) The Indian Administrative Service (Recruitment) Amendment Rules, 1978 published in Notification No. G.S.R. 76(E) in Gazette of India dated the 17th February, 1978.

(xi) The All India Services (Death-cum-Retirement Benefits) Amendment Rules, 1978, published